

44

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 CP09/ 16	-	For compromise	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
44)	SUNIL. K 9916551810	Respondents	Sunil
	MAYUR. M 8884909518	Petitioner	Mayur

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
For hearing list it on 03/01/2018.


Member (T)


Member (J)